



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 121/BB/ 2017	-	For compliance of office objections raised by registry	Rule-4 of IB	L&T Finance Ltd. Vs Dithi Infrastructure Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Akash & Partners	For Respondents	
2	HSA ADVOCATES	For Petitioners	

ORDER

Counsel for Petitioner is present. Agraa Legal filed vakalath for Corporate Debtor. Counsel for Petitioner filed Memo for service of notice on Corporate Debtor along with annexure. For filing objections list it on 15/01/2018.


Member (T)


Member (J)